

**FORM-8****TIME TAKEN AT DIFFERENT STAGES OF COMMERCIAL CASES OF JANUARY 2024**

Sl. No.	District	Court Name	Total Cases Disposed in the month	Average Time Taken (in Days)		
				Filing and Service	Trail and Judgment	Enforcement of Judgment
1	B'luru City	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	30	43	25	215
2	B'luru City	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-84	15	38	125	260
3	B'luru City	LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-85	25	108	61	663
4	B'luru City	LXXXV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-86	56	41	27	270
5	B'luru City	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	49	56	21	51
6	B'luru City	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	18	51	140	87
7	B'luru City	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	28	234	83	447
8	B'luru City	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	30	35	305	2149
9	Rural District, Bengaluru.	X Addl. District and Sessions Judge Court, (Dedicated Commercial Court), Bengaluru Rural District, Bengaluru.	31	117	121	450
10	Rural District, Bengaluru.	XI Addl. District and Sessions Judge Court, (Dedicated Commercial Court), Bengaluru Rural District, Bengaluru.	34	189	89	639
11	Ballari	IV Addl. District and Sessions Court, (Commercial Court), Ballari.	63	47	90	134